



**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

ORIGINAL APPLICATION NO.60/412/2020

DATED THIS THE 28th DAY OF APRIL, 2021

CORAM:

**HON'BLE MRS. JUSTICE VIJAY LAKSHMI, MEMBER (J)
HON'BLE MRS. AJANTA DAYALAN, MEMBER (A)**

(THROUGH VIDEO CONFERENCE)

Paramjit Kaur Wd/o Late Shri Jagbir Singh, aged 53 years, working as Senior Assistant O/o Director Transport R/o #1329, Sector 23-B, Chandigarh, Pin-160023.

....Applicant

(By Advocate SH. ROHIT SETH – through video conference)

Vs.

1. The Secretary, Transport, Union Territory, U.T. Secretariat, Sector-9, Chandigarh-160009.
2. The Divisional Manager and the Director Transport, Chandigarh Transport Undertaking, Plot No.701, Industrial Area, Phase-I, Chandigarh-160002.
3. The General Manager, Chandigarh Transport Undertaking-III, West of Sector-25, Chandigarh, U.T.-160014.

.....Respondents

(By Advocate SH. HARISH JOON VICE SH. AMITABH TIWARI– through video conference)



ORDER (Oral)

AJANTA DAYALAN (MEMBER A):-

...

We have joined this Division Bench online through Video Conferencing.

The counsel for the applicant submits that the case has become infructuous as the relief sought in the O.A. has already been granted vide order dated 10.03.2021 when applicant was promoted as Superintendent Grade-II.

In view of the above, the O.A. is dismissed as having been rendered infructuous. No costs.

Hon'ble Mrs. Justice Vijay Lakshmi, Member (J) has consented to this order during virtual hearing.

**(AJANTA DAYALAN)
MEMBER (A)**

**(JUSTICE VIJAY LAKSHMI)
MEMBER (J)**

/KR/